

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-1053(PB)/2020

IN THE MATTER OF:

Citron Strategies Pvt Ltd
Vs
Leading Hotels Ltd.

... Applicant/Petitioner
... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 01.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

List the matter for hearing on **11.01.2021** for the reply from the Corporate Debtor side within 15 days, thereafter written submissions by both sides by next date of hearing.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)